- (b) Steps taken to improve punctuality includes:-
- (i) Timings of certain Mail/Express trains has been rearranged and rationalized, which has improved punctuality of trains to some extent.
- (ii) Shadow corridor blocks are being used to get optimum usage of corridor blocks to avoid repeated blocks.
- (iii) Continuous efforts are taken to improve asset reliability to reduce failures to bare minimum level, so that detentions to trains are minimized.
- (c) 357.52 Kms track renewal sanction is available in Kerala State. Out of this, 202.07 Kms has been planned for current financial year 2018-19.

Construction of Nanjakode-Nilamboor railway line

2043. SHRI ELAMARAM KAREEM: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government proposes to take up the construction of Nanjakode-Nilamboor railway line;
 - (b) if so, the steps taken therefor, so far; and
- (c) whether Government has received the consent of Forest department to use their land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Construction of Nilambur-Nanjangud line has been included in Capital Investment Programme 2016-17. However, Government of Kerala has not identified this project to be taken up through the State Joint Venture Company.

(c) No, Sir.

Deaths and injuries due to rail accidents

2044. SHRI AHMED PATEL: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of people who have lost their lives and injured in railway accidents since 2010, year-wise;
- (b) whether Government is aware that there has been a sharp increase in deaths and injuries as a result of railway accidents;